

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
M/s BARASAT-KRISHNAGAR EXPRESSWAYS LIMITED, REGISTERED AT
MADHUCON HOUSE, PLOT NO.1129/A, ROAD NO. 36, HI-TECH CITY ROAD,
JUBILEE HILLS HYDERABAD, TELANGANA, INDIA. 500033**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	M/s. Barasat-Krishnagar Expressways Limited PAN No: AAECB4950D CIN No: U45203TG2011PLC073469
2.	Address of the registered office	Madhucon House, Plot No.1129/A Road No. 36, Hi-tech City Road, Jubilee Hills Hyderabad, Telangana, India, 500033
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Pali-Sudhgar Taluk, District Raigad, Maharashtra and Substantial amount of receivables/under Arbitration.
5.	Installed capacity of main products/ services	NIL Stalled Road project
6.	Quantity and value of main products/ services sold in last financial year	NIL-No operational income since 2016
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	To e mail at cirp.bkel@gmail.com for details.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	To e mail at cirp.bkel@gmail.com for details.
10.	Last date for receipt of expression of interest	20-09-2026
11.	Date of issue of provisional list of prospective resolution applicants	30-09-2026
12.	Last date for submission of objections to provisional list	05-10-2026
13.	Date of issue of final list of prospective resolution applicants	15-10-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20-10-2026
15.	Last date for submission of resolution plans	19-11-2026
16.	Process email id to submit Expression of Interest	cirp.bkel@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not Registered as MSME



Date: 05-09-2026
Place: Hyderabad

Chinnam Poorna Chandra Rao
Resolution Professional
M/S BARASAT-KRISHNAGAR EXPRESSWAYS LIMITED under CIRP
IBBI reg no: IBBI/PA-003/IP-N000119/2017-18/11298
Flat No G1 Cloud9 Heights, 7-1/F5/6/A/1, Road No 8,
Panchavati Colony, Manikonda, Hyderabad 500089,
Telangana State